<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>REVIEW PETITION NO. 18 OF 2015 IN</u> <u>IA NO.187 OF 2015 IN</u> <u>APPEAL NO.21 OF 2014 & IA NO.251 OF 2015</u> <u>AND</u> APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2015

Dated: 21st September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J.Kapoor, Technical Member

REVIEW PETITION NO. 18 OF 2015 IN IA NO.187 OF 2015 IN APPEAL NO.21 OF 2014 & IA NO.251 OF 2015

n the matter of :

Indian Wind Energy Association & Anr.	Review Petitioner(s)/ Appellant(s)
Gujarat Electricity Regulatory Commissio	
Counsel for the Review Petitioner(s)/ : Appellant(s)	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Mr. Nishant Kumar
Counsel for the Respondent(s) :	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1
	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Neha Garg Ms. Rhea Luthra for R-8 & R-9
<u>APPEAL NO.204 OF 2015</u> <u>I.A. NO.343 OF 2015</u>	
In the matter of :	
Indian Wind Energy Association & Anr.	Appellant(s)
Gujarat Electricity Regulatory Commission & Ors … Respondent(s)	
	Sanjay Sen, Sr. Adv. Hemant Singh

Mr. Nishant Kumar Counsel for the Respondent(s) : Ms. Suparna Srivastava Ms. Sanjana Dua for R-1 Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Neha Garg

Mr. G. Umapathy for R-4

Ms. Rhea Luthra for R-2

<u>ORDER</u>

IA No. 343 of 2015 in Appeal No. 204 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

List these matters for further hearing on 30.10.2017.

(I.J.Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt